

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA No. 215/2002
in
OA No. 1215/2001

New Delhi this the 01st day of October, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J).
Hon'ble Shri M.P. Singh, Member (A).

Union of India & Ors. ... Petitioners.

Versus

Sh. Chhail Bihari & Ors. ... Respondents.

ORDER (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

The review application has been filed seeking review of the order dated 3.6.2002 which is an oral order passed after hearing the learned counsel for the parties. We do not find any error apparent on the face of the record or any other sufficient reasons as provided in Order 47, Rule 1, CPC read with Section 22(3)(f) of the Administrative Tribunals Act, 1985 to justify allowing this R.A. RA 215/2002 is accordingly rejected.


(M.P. Singh)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

'SRD'